GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 776 TO BE ANSWERED ON 25/07/2025

ALLOCATION OF HOUSES UNDER PMAY-G TO ANDHRA PRADESH

776 Shri Golla Baburao:

Will the Minister of Rural Development be pleased to state:

- (a) whether Government has approved construction of additional 2 crore houses under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during 2024-25 to 2028-29;
- (b) whether it is a fact that 84.5 lakh houses have been allocated during 2024-25 to various States, including Andhra Pradesh;
- (c) if so, the number of houses allocated to Andhra Pradesh out of about 84.5 lakh houses, district-wise;
- (d) the allocation target set for 2025-26 for Andhra Pradesh; and
- (e) the status of sanctioning and handing over of houses to eligible beneficiaries in Andhra Pradesh in 2024-25 and 2025-26 (till June, 2025)?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR CHANDRA SEKHAR PEMMASANI)

- (a): Yes.
- (b) & (c): Yes. The Ministry has allocated a target of 84.45 lakh houses to various States during the FY 2024-25 under the PMAY-G, including target of 684 houses to the State of Andhra Pradesh. Under the PMAY-G, the Ministry allocates targets to the State/Union Territory as a whole and District-wise/Block-wise/Gram Panchayat wise targets are fixed by the State/UT. Out of the target of 684 houses allocated to the State of Andhra Pradesh during FY 2024-25, the State has fixed target of 578 houses for the districts, so far, and the District-wise details of targets fixed is at **Annexure.**
- (d) & (e): The Ministry has allocated a target of 2,47,114 houses to the state of Andhra Pradesh since inception of PMAY-G. Also, central share of funds amounting to Rs. 1180.86 crore have been released to the state since inception of PMAY-G till date.

During the FY 2024-25, a target of 684 houses was allocated to Andhra Pradesh, against which the State has already given sanctions to 505 beneficiaries and 72 houses were completed, till June 2025.

However, no target has been allocated to the State of Andhra Pradesh during FY 2025-26 under the PMAY-G since the existing beneficiary database i.e. Socio Economic Caste Census (SECC) 2011 based Permanent Wait List (PWL) and finalised Awaas + 2018 survey list are already saturated with targets for Andhra Pradesh.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) AND (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 776 TO BE ANSWERED ON 25.07.2025 REGARDING "ALLOCATION OF HOUSES UNDER PMAY-G TO ANDHRA PRADESH"

District-wise details of targets fixed by the State out of the targets allocated by the Ministry during the FY 2024-25 to the state of Andhra Pradesh is given as under:-

Sl. No	Name of District	Target fixed by the State
1	Alluri Sitharama Raju	2
2		0
2 3	Anakapalli	14
	Anantapur	
4	Annamayya	0
5	Bapatla	72
6	Chittoor	0
7	East Godavari	0
8	Eluru	0
9	Guntur	20
10	Kakinada	2
11	Konaseema	2
12	Krishna	6
13	Kurnool	62
14	Nandyal	30
15	Nellore	49
16	NTR	20
17	Palnadu	197
18	ParvathipuramManyam	7
19	Prakasam	10
20	Sri Sathya Sai	28
21	Srikakulam	18
22	Tirupati	29
23	Visakhapatanam	0
24	Vizianagaram	0
25	West Godavari	0
26	Y.S.R	10
Total		578
